

SHRI K. S. HEGDE: What is the estimated cost of the line according to the report?

SHRI SHAH NAWAZ KHAN: Sir, for the broad gauge it will vary from Rs. 12 to Rs. 15 crores and for the metre gauge from, say, Rs. 8 to Rs. 10 crores.

- SHRI K. S. HEGDE: Is it within the knowledge of the hon. Minister that this survey has been going on right from 1909?

MR. CHAIRMAN: They are responsible only after 1947.

DR. R. B. GOUR: Is it the policy of the Government that whenever a new line is suggested for South India, it is always under scrutiny and consideration?

SHRI JAGJIVAN RAM: Sir, if the hon. Member had been aware of how many new lines have been opened in the South, he would not have put that question.

SHRI B. P. BASAPPA SHETTY: May I know if the construction work is likely to be taken up in the Second Five Year Plan period?

SHRI SHAH NAWAZ KHAN: There is not much likelihood of its being taken up in the Second Plan period.

SHRI B. P. BASAPPA SHETTY: Then at least in the Third Plan period?

SHRI SHAH NAWAZ KHAN: The matter will have to be considered later.

SHRI H. P. SAKSENA: Sir, the hon. Deputy Minister for Railways complained just now that there was shortage of funds. Has this recent operation of raising the railway fare not been sufficient to cope with the shortage of which he complained just now?

SHRI SHAH NAWAZ KHAN: No, Sir.

LAND TO BE IRRIGATED UNDER SECOND FIVE YEAR PLAN

*85. SHRI M. VALIULLA: Will the Minister for FOOD AND AGRICULTURE be pleased to state:

(a) the total area of land to be brought under irrigation in each State during the Second Five Year Plan under the Grow More Food Scheme and Community Projects Administration Irrigation Scheme; and

(b) the amount of the Central assistance to be given to each State for the above purpose during the same period?

THE DEPUTY MINISTER FOR FOOD AND AGRICULTURE (SHRI A. M. THOMAS): (a) and (b). A statement is placed on the Table of the Sabha. [See Appendix XVII, Annexure No. 17-]

SHRI M. VALIULLA: What is the percentage, Sir? Is it expected to go up by bringing so many acres under irrigation?

SHRI A. M. THOMAS: Our target is to bring nine million acres under irrigation and minor irrigation schemes, and about the percentage I cannot say anything now.

SHRI M. VALIULLA: Does it include the projects under tubewells also?

SHRI A. M. THOMAS: Yes, it is inclusive of the projects under tube-wells.

DR. P. C. MITRA: May I know, Sir, the amount that will be given to the State of Bihar for this purpose?

SHRI A. M. THOMAS: For Bihar State, in 1957-58, it will be Rs. 29,93,000 under grants, and under long-term loans it will be Rs. 42,68,000.

SHRI KISHEN CHAND: May I know from the hon. Minister whether it is a fact that the Government is not giving enough assistance to peasants to convert their land from dry culti-

vation to wet cultivation, and therefore, the benefits of this irrigation will not be derived?

SHRI A. M. THOMAS: I think the assumption contained in the question is not correct. All the possible benefits that can be had under minor, medium and major irrigation schemes are being provided.

SHRI SONUSING DHANSING PATIL: Is it a fact that irrigation facilities are not being adequately used in some of the major projects like Damodar Valley, Tungabhadra and Kokhrapara?

SHRI A. M. THOMAS: Sir, this question really relates to the Ministry of Irrigation and Power.

SHRI M. VALIULLA: May I know, Sir, out of Rs. 103 crores, how much is from the State and how much from the Centre, and whatever is from the Centre, how much is aid and how much loan?

SHRI A. M. THOMAS: The condition is that 124 per cent, is a subsidy from the Centre and 12i per cent, will toe from the State.

SHRI MAHESWAR NAIK: May I know, Sir, what extra area of land was brought under irrigation before the beginning of the Second Five Year Plan?

SHRI A. M. THOMAS: I have no information at present.

SHRI KISHEN CHAND: May I Know from the hon. Minister whether it is a fact that in the case of the Tungabhadra Project the assistance asked for by the Andhra Government has not been granted by the Central Government?

SHRI A. M. THOMAS: The hon. Member knows that this question relates to minor irrigation, and therefore, I am not in a position to answer it.

MANUFACTURE OF RAILWAY WAGONS IN INDIA—LICENSING OF ENGINEERING FIRMS

*86. DR. RAGHUBIR SINH: Will the Minister for RAILWAYS be pleased to state:

(a) whether Government have any proposal under consideration for licensing engineering firms for the manufacture of railway wagqns in India;

(b) if so, where the factories for the purpose will be located and what will be the expected annual capacity of each such factory; and

(c) when these factories are expected to go into production?

THE DEPUTY MINISTER FOR RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) Yes.

(b) 8 in Northern, 3 in Western, 2 in Southern and 2 in Eastern areas of the country. Each of these factories is to develop capacity up to 1,000 wagons annually except one which has to develop annual capacity upto 400 wagons only.

(c) No specific date can be given as it depends upon the prospective wagon manufacturers.

DR. R. B. GOUR: Who owns these factories, may I know?

SHRI SHAH NAWAZ KHAN: These are all in the private sector. There are about 15 names.

DR. RAGHUBIR SINH: I thought that the hon. Deputy Minister would give the exact location and not just state 'Northern, Western, Southern' and so on.

SHRI SHAH NAWAZ KHAN: I can give them, if you will permit me.

DR. RAGHUBIR SINH: I wanted to ask later on how these places were selected.

SHEI V K. DHAGE: Which are the places where these factories are to be located?